

funding pattern approved under SSA. This is only an estimate and the actual requirement would depend on the District Elementary Education Plans prepared for each district and the requirements projected by the State Governments in these District Plans based on habitation level planning.

Rehabilitation package for widows

†378. SHRI P.K. MAHESHWARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have prepared any rehabilitation package for the poor and helpless widows, living in religious cities in Northern India;

(b) if so, the details thereof; and

(c) the outlines prepared by Government for implementation of this package?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) and (b) The Government have launched a scheme known as 'Swadhar' for the rehabilitation of women in difficult circumstances, including widows deserted in religious places. A project for rehabilitation of 200 widows in Vrindavan has been sanctioned. Another project for rehabilitation of 1000 widows in the same town has also been approved.

(c) This scheme provides for a comprehensive package for rehabilitation which includes shelter, food, health care, launching vocational training etc. The scheme is implemented through Voluntary Organizations/ State Government Undertakings/Departments.

Kendriya Vidyalayas in Chhattisgarh

†379. SHRI RAMDHAR KASHYAP: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Kendriya Vidyalayas in Chhattisgarh;

(b) whether Government are contemplating to open more Kendriya Vidyalayas there; and

(c) if so, the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) At present there are 19 Kendriya Vidyalayas in Chhattisgarh.

(b) and (c) Due to budgetary constraints, at present there is no proposal to open more Kendriya Vidyalayas (in Civil/Defence Sector).

Jan Shikshan Sansthan in A.P.

380. DR. DASARI NARAYANA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Jan Shikshan Sansthan functioning in Andhra Pradesh as on date their locations and who are managing them;

(b) the details of the vocational courses being conducted by each of these Sansthan; and

(c) the funds released to each of them during the last three years, year-wise and the number of beneficiaries during that period, in each Sansthan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) Nine Jan Shikshan Sansthan have been sanctioned in Andhra Pradesh as on date. The locations and the Parent Organizations associated with those Jan Shikshan Sansthan are indicated in Statement-I (*See below*).

Jan Shikshan Sansthan are registered Voluntary Organizations and their affairs are managed by respective Boards of Management approved by Government of India.

(b) the details of vocational courses conducted by each of the Jan Shikshan Sansthan except Hindupur are indicated in Statement-II (*See below*). The Jan Shikshan Sansthan at Hindupur has been sanctioned in February, 2002 only.

(c) The year-wise details of the grants released and the number of beneficiaries in vocational courses during the last three years in each Sansthan are indicated in Statement-III.